Petition No. 420/MP/2014

Subject : Endangering grid security due to non implementation of contingency demand disconnection scheme for sudden loss of wind generation as per CERC order 120/MP/2011 dated 22.2.2014, non availability of LVRT protection, non scheduling of wind generation as per CERC (Indian Electricity Grid Code) Regulations, 2010 (IEGC) 6.5.23 (i), lack of necessary demand estimation as per IEGC Regulation 5.3 and not providing real time SCADA data to LDC.

Date of hearing : 9.7.2015

Coram : Shri Gireesh B. Pradhan, Chairperson
        Shri A.K. Singhal, Member
        Shri A.S. Bakshi, Member

Petitioner : Southern Regional Load Despatch Centre

Respondents : Tamil Nadu State Load Despatch Centre and others

Parties present : Shri V. Suresh, SRLDC
                 Shri Anand K Ganesan, Advocate, IWPA
                 Shri Vishal Gupta, Advocate, IWTMA
                 Shri O.A. Taneja, IWTMA
                 Shri V.K. Krishnan, IWTMA
                 Shri Mahesh Vipradas, IWTMA
                 Shri Dharmendra Gupta, IWTMA
                 Shri D.V. Giri, IWTMA
                 Shri P. Dayanidhi, TNEB
                 Shri Sudarshan Singh Shekhawat, Advocate, PWPL
                 Shri Anil Dutt, Advocate, PWPL
                 Shri C.V. Vetriselvan, PWPL
                 Shri K. Ramu, PWPL
                 Shri M. Pradeep Sankar, PWPL
                 Shri D.K. Srivastava, CEA
                 Ms. Jayantika Singh, NLDC, POSOCO

Learned counsel of Indian Wind Turbine Manufacturers Association (IWTMA) requested for two weeks time to file to the petition.

2. Learned counsel for Indian Wind Power Associations (IWPA) submitted that reply to the petition would be filed during the course of the day.
3. In response to the Commission’s query as to whether any meeting was convened with Wind Associations, the representative of the petitioner, SRLDC replied in negative. The representative of SRLDC further submitted as under:

(a) On 26.6.2015, there was a grid incident whereby a Bus fault led to pulling out of 1000 MW of wind generation. This fault caused increase of flow in Raichur-Solapur transmission line by 1000 MW and dynamic variation during power swing was around 2000 MW leading to SPS operation and backing down of some generators in WR.

(b) There was around 1000 MW sudden variation in Tamil Nadu drawal i.e. TNs UI increased from -150 MW to +840 MW.

5. The representative of SRLDC submitted that the following main issues are to be considered in the present petition:

(i) It should be concluded whether LVRT is necessary on older wind turbines.

(ii) There should be an implementing agency for monitoring the implementation, operation and performance of LVRT. Even for generators which claimed to have LVRT, it should be monitored whether they are providing desired performance or not.

(iii) There should be an agency to ensure availability of data on wind generation and LVRT status to SLDC.

6. The representative of SRLDC submitted that as per data available from Tamil Nadu, only 71 machines having LVRT has responded out of 151 machines having LVRT feature.

7. The Commission directed Member Secretary, Southern Regional Power Committee to convene a meeting with SRLDC, Wind Power Associations, Wind Turbine Manufacturers Association and TANGEDCO within two weeks of issue of the RoP. The Commission also directed SRPC to request MNRE and CEA to participate in the said meeting.

8. The Commission further directed SLDCs of Southern Region to submit data in format attached with this RoP as Annexure.

9. The Commission directed IWTMA to file its reply, on affidavit, by 24.7.2015 with an advance copy to the petitioner, who may file its rejoinder, if any, by 31.7.2015.

10. The petition shall be listed for hearing on 6.8.2015.

By order of the Commission

Sd/-
(T. Rout)
Chief (Law)
### Annexure

<table>
<thead>
<tr>
<th>S. No.</th>
<th>State/Utility</th>
<th>Pre 15.4.2014</th>
<th>Post 15.4.2014</th>
<th>Availability of Real-time SCADA data</th>
<th>Forecasting and Scheduling done for (MW &amp; No. of WTG)</th>
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</thead>
<tbody>
<tr>
<td></td>
<td></td>
<td>INSTALLED CAPACITY</td>
<td>WITH LVRT</td>
<td>INSTALLED CAPACITY</td>
<td>WITH LVRT</td>
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<tr>
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<td>No. of WTG</td>
<td>Total MW</td>
<td>No. of WTG</td>
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<td>1.</td>
<td>Tamil Nadu</td>
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<td>5.</td>
<td>Karnataka</td>
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### Details of WTG Pre 15.04.2015 Without LVRT

<table>
<thead>
<tr>
<th>S. No.</th>
<th>State/Utility</th>
<th>Type-I Fixed-speed, stall-regulated wind turbines</th>
<th>Type-II Variable-speed, pitch regulated wind turbines</th>
<th>Type-III &amp; IV Doubly-Fed Induction Generators or with full converter interface</th>
</tr>
</thead>
<tbody>
<tr>
<td></td>
<td></td>
<td>No. of WTG</td>
<td>Total MW</td>
<td>No. of WTG</td>
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